2965 Oral Answers

[24 MARCH 1955]

to Questio**ns**

SHRI M GOVINDA REDDY ls it true that a second team of experts were invited from the IL.O.?

SHRI KHANDUBHAI DESAI: Not to my knowledge

SHRI S N MAZUMDAR I understood the hon Deputy Minister to say that this team has submitted an interim report May I know why after working from 1952 to 1955 they have not been in a position to submit their final report?

SHRI KHANDUBHAI DESAI. The final report is awaited very soon

NIGHT AIR MAIL PLANE CRASH AT NAGPUR

*363 SHRI M VALIULLA. Will the Minister for Communications be pleased to state

(a) the extent of damage caused to property and mail as a result of the accident to the Indian Airlines Dakota VT-CVB near Nagpur on the 2nd February 1955, and

(b) whether any part of the plane could be salvaged, if so, the extent and value thereof?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): (a) The aircraft involved in the accident was completely destroyed. 467 insured articles, 4.397 registered articles and about 1,000 lbs of mails were lost. The value of the aircraft at the time of crash was of the order of Rs. 50,000 to 60,000. The value of insured articles, freight and personal baggage of passengers lost is not yet known

(b) No Sir.

SHRI M VALIULLA: Are the Government aware of the extent to which the passengers had insured their lives?

SHRI RAJ BAHADUR Sir, we are not aware of that.

SHRI M VALIULLA. Is there any scheme to see that passengers travelling by air are compulsorily insured?

SHRI RAJ BAHADUR That question is under consideration and it will be premature for me to say anything on that point, for it involves many complicated questions

DR P C MITRA Have the families of all the victims been compensated?

SHRI RAJ BAHADUR That question does not arise now, in view of my reply to the last question

EMPLOYMENT EXCHANGES

*364 SHRI M VALIULLA. Will the Minister for LABOUR be pleased to state.

(a) the number of fresh registrations in the Employment Exchanges during the years 1953 and 1954, and

(b) which State offered the greatest amount of employment through the exchanges during the same period?

THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI):

Y	ear	Registrations	effected
(a)	1953	14,08	800
	1954	14 65	497

(b) Uttar Pradesh.

SHRI M VALIULLA: Out of the 14 lakhs of fresh registrations, how many were actually employed?

SHRI KHANDUBHAI DESAI: I do not think I have got that information.

SHRI M VALIULLA. Is there any scheme by which, if there are vacancies in a particular State, the surplus hands from another State could be sent to that State?

SHRI KHANDUBHAI DESAI. The State requiring the vacancies to be filled may make a request to the Central Office and it transmits those vacancies to all the centres so that if people would like to go to the other place, they may be enabled to do so.

2967 Oral Answers

SHRI S. N. MAZUMDAR: May I know, Sir, whether the Government have accepted the recommendations of the Shiva Rao Committee regarding the registration of unskilled labour, and if so have those recommendations been implemented?

SHRI KHANDUBHAI DESAI: The main recommendation is accepted by the Government and they have intimated to the State Governments, as the hon. Member is aware, that the Government have taken a decision to transfer gradually the Employment Exchanges to the States.

SHRI S. N. MAZUMDAR: But my question.....

MR. CHAIRMAN: He wanted to know what has happened to the Shiva Rao Committee's recommendation regarding registration of unskilled labour.

SHRI KHANDUBHAI DESAI: That question is under consideration.

SHRI S. N. MAZUMDAR: Then is it not a fact that if those recommendations are implemented, then the number of the unemployed as found from these registers will not to any extent be able to reflect the real volume of the unemployed in India?

SHRI KHANDUBHAI DESAI: Sir, that is a hypothetical question to which I cannot give a definite answer now.

SHRI S. N. MAZUMDAR: But those recommendations are not hypothetical.

MR. CHAIRMAN: He says that the matter is under consideration.

SHRI S. N. DWIVEDY: Since this specific recommendation is under consideration, what are the main recommendations that have been forwarded to the State Governments?

SHRI KHANDUBHAI DESAI: Sir, I will be able to place the main recommendations before the House. if fresh notice is given.

SHRI B. K. MUKERJEE: May I know. Sir. whether these State Govto Questions

2968

ernments are fully utilising the services of the Employment Exchanges in order to fill all their vacancies?

SHRI KHANDUBHAI DESAI: Yes, Sir.

M_{R.} CHAIRMAN: It is a matter of opinion.

DIRECT RAIL TRAFFIC FROM CALCUTTA TO SILIGURI AND ASSAM

*365. SHRI S. N. MAZUMDAR: Will the Minister for RAILWAYS be pleased to state:

(a) whether any proposal is under consideration of Government for the resumption of through rail traffic between Calcutta, Siliguri and Assam over East Bengal; and

(b) if the answer to part (a) above be in the affirmative, whether the matter has been finally decided and if so, with what result?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) No.

SHRI S. N. MAZUMDAR: May I know whether the Government's mind is working on that line?

MR. CHAIRMAN: Well, well.

SHRI S. N. MAZUMDAR: It is very vital for us, Sir.

 M_R . CHAIRMAN: I know but "the way in which the Government's mind is working" is rather difficult to answer.

SHRI S. N. MAZUMDAR: No decision has been taken, Sir, but we can at least know the ideas.

SHRI B. C. GHOSE: With reference to the reports published in the papers, may I know whether the Government have received any communication from the Minister for Communications of Pakistan in this connection?

SHRI O. V. ALAGESAN: I did not hear his question, Sir.